

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4250**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

ENEMY PROPERTY

**4250. SHRIMATI K. MARAGATHAM:
 SHRI PR. SENTHIL NATHAN:
 SHRI P.R. SUNDARAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has identified, recorded and evaluated all the enemy properties in the country and if so, the details thereof, State-wise including Tamil Nadu;**
- (b) the income generated from each of the enemy properties during the last three years and the current year, State-wise;**
- (c) whether it is a fact that the Government has identified 263 enemy properties worth over Rs. 100 crore originally belonging to Goans who have acquired Pakistan nationality and if so, the details thereof; and**
- (d) the action taken by the Government on the enemy properties identified so far, in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) The details of the identified and vested immovable properties are at Annexure A.**
- (b) The details of income generated from the above Enemy Properties for last 03 years & current year 2016-17 till February, 2017 is as per Annexure-B**
- (c) The details of Enemy Properties belonging to Goans are available as per Annexure-C**

(d) The O/o Custodian of Enemy Property of India(CEPI) under Ministry of Home Affair is entrusted with the identification, declaration, preservation, management and control of the enemy properties as per Enemy Property Act, 1968 as amended from time to time.

ANNEXURE-A

GOVERNMENT OF INDIA, MINISTRY OF HOME AFFAIRS OFFICE OF CUSTODIAN OF ENEMY PROPERTY FOR INDIA STATEMENT SHOWING DETAILS OF TOTAL VESTED IMMOVABLE PROPERTY WITH CUSTODIAN OF ENEMY PROPERTY FOR INDIA.				
Sl.No.	Name of State	Total No. Of Properties	Total Area in Acres/Sq.ft.	GROSS TOTAL VALUATION
1.	ANDHRA PRADESH	159	51168011.20	116411910261.60
2.	ASSAM	6	120794.68	123452840.00
3.	ANDAMAN	1	1500.00	52903500.00
4.	BIHAR	79	672347.53	105807000.00
5.	CHHATTISGARH	78	564889.47	546248119.42
6.	DELHI	487	1047487.60	8169049858.86
7.	DIU	4	10623.97	29885225.64
8.	GOA	263	2481280.70	1000995833.25
9.	GUJARAT	146	5171858.83	8445241392.31
10.	HARYANA	9	9893782.80	7915026240.00
11.	KARNATAKA	20	1285553.20	1518084700.82
12.	KERALA	60	3008663.06	13752282107.42
13.	MADHYA PRADESH	88	4950254.36	17967143231.84
14.	MAHARASHTRA	48	1743038.67	5712968690.70
15.	RAJASTHAN	22	120962.90	232495649.21
16.	TAMILNADU	34	3926467.60	17739362223.20
17.	UTTAR PRADESH	4991	386314942.95	824412367556.13
18.	UTTARANCHAL	50	5545841.23	9276895983.18
19.	WEST BENGAL	2735	39575670.86	8782575670.00
	Total	9280	512820372.34(in sq.ft.)	1042194696083.59
			11773 ACRE	104219.46 CRORES.

Annexure-B**Office of the Custodian of Enemy Property for India****Ministry of Home Affairs, Government of India****Revenue received from Immovable Properties in last 3 year (2013-14 to 2015-16 and
Current Year 2016-17 (till February-17))**

Sr. No.	State	F/Y:2013-14	F/Y:2014-15	F/Y:2015-16	F/Y:2016-17
1	Assam	5,392	0	11,856	0
2	Andaman	1,200	1,200	0	2,400
3	Bihar	0	16,886	7,152	9,885
4	Delhi	492,910	517,881	2,749,354	1,521,728
5	Diu	0	0	0	0
6	Goa	2,040	0	2,040	0
7	Gujarat	51,781	56,230	317,555	26,181
8	Haryana	0	0	0	0
9	Karnataka	0	0	0	0
10	Madhya Pradesh	0	0	0	24,696
11	Maharashtra	762,287	904,916	1,174,708	1,332,501
12	Rajasthan	152,945	0	28,418	0
13	Tamilnadu	786,109	1,160,061	1,288,996	1,551,728
14	Uttar Pradesh	8,657,869	1,675,347	2,865,846	1,697,774
15	Uttaranchal	12,000	0	0	30,176
16	West Bengal	7,072,100	6,706,672	5,273,494	1,652,807
17	Kerala	0	0	47,500	33,500

Annexure-C

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GOVERNMENT OF INDIA, MINISTRY OF HOME AFFAIRS OFFICE OF THE CUSTODIAN OF ENEMY PROPERTY FOR INDIA					
SI No.	Name of State	Total No. of Properties	Name of District	Total Area in Sq. Ft.	GROSS TOTAL VALUATION
		In District			
1.	GOA	241	North Goa	2247854.77	164691565.80
		22	South Goa	233425.94	836304267.45
	Total	263		2481280.70	1000995833.25